

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

O.A. 2133/96

This is the 17th day of Oct., 1996.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A).

HON'BLE SHRI T. N. BHAT, MEMBER (J).

Madan Gopal Mohan,
S/o Shri Kalka Prasad,
R/o 271/9, Babupurva Colony,
Kidwai Nagar,
Kanpur (U.P.) Applicant.
(By Advocate Shri U. Srivastava)

Versus

1. Union of India through
The Secretary
Ministry of Home Affairs,
Rajbhawan Vibhag,
North Block,
New Delhi.

2. The Director, Central Hindi
Training Institute,
7th Floor, Paryavaran Bhawan,
C.G.O. Complex,
Lodhi Road,
New Delhi. Respondents.

Order (Oral)

By Hon'ble Shri K. Muthukumar, Member (A).

Learned counsel for the applicant
wants to withdraw the case with liberty to
file fresh application. Liberty is given
to file fresh application.

The application is dismissed as
withdrawn.


(T. N. BHAT)
M (J)

RB


(K. MUTHUKUMAR)
M (A)